

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH COURT NO.IV

EXCISE APPEAL NO. 50930/2021

[Arising out of Order-in-Appeal No. 94 (SM) CE/ JPR/2021 dated 03.06.2021 passed by the Commissioner Central Excise & CGST (Appeals), Jaipur]

JAGDAMBA TMT MILLS LTD

A-127/128, SKS Industrial Area,
Reengus Sikar, Rajasthan 332404.

APPELLANT

Vs.

**COMMISSIONER, CENTRAL EXCISE &
CGST-JAIPUR I**

RESPONDENT

APPEARANCE:

S/Shri Jayant Kumar & Sohan Bandyopadhyay, Advocates for the Appellant
Shri Ishwar Charan, Authorised Representative for the Department

CORAM:

HON'BLE MRS RACHNA GUPTA, MEMBER (JUDICIAL)

Date of Hearing : **July 04, 2022**

Date of Decision: **July 04, 2022**

FINAL ORDER No. 50594-50595 /2022

The appeal stands allowed. For order see order of date in
Excise Appeal No. 50887 of 2021-SM.

**(RACHNA GUPTA)
MEMBER (JUDICIAL)**